## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 291 OF 2016 AND APPEAL NO. 92 OF 2017

# Dated: 7th March, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NLC India Ltd. Vs. Central Electricity Regulatory Co	mmission & Ors.	····	Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandr Ms. Anushree Bardhan Mr. Shubham Arya	an	
Counsel for the Respondent(s) :	Mr. Manu Seshadri for R-1 (in Appeal No. 291/16) Ms. Anna Malhotra (in Appeal No. 92/17)		
	Mr. S. Vallinayagam for Re	·2	

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>14.05.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk

(I.J. Kapoor) Technical Member